

Daily Board CR-19

CITY CIVIL COURT MUMBAI
IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)
CIVIL CAUSE LIST
DATE 07.09.2020 (11.00 A.M. to 2.00 P.M.)

Sr. No.	Cases	Stage	Parties	Advocates
1	Misc. Appeal 579/2018	Arguments	M/s. Shah & Co. Vs MCGM	Pradeep J Ramchandani
2	Transfer Appln. 31/2020	Reply	Mrs. Rita Anand Chauhan & Anr. Vs. Bombay Thiruvalluvar Mandram & Ors.	P.D. Gandhi & Asso.
3	Transfer Appln. 41/2020	Reply	Mohd. Iqbal Abdul Sattar Through his C.A. Abdul Kader Abdul Latif Vs. Mohatta Builders & Asso.	P.D. Gandhi & Asso.

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Sr. No.	Cases	Stage	Parties	Advocates
1	Sessions Case 179/2014	Arguments	State of Maharashtra Vs Prabhakar Kutty Shetty	Public Prosecutor Adv. Manohar Shetty
2	Sessions Case 947/1989	Compliance	DCB CID Unit-IX Vs John William D'Souza	Public Prosecutor
3	Sessions Case 862/2016	Judgment	State of Maharashtra Vs Sangam Tirath Sahani	Public Prosecutor Adv. Yakub Shaikh

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4	Sessions Case 436/2013	Arguments	State L.T. Marg P Stn Vs Pramod Pratap Raut & 5 Ors.	
5	Cri Appeal 463/2014	Arguments	Prashant Nanji Rajpur Vs State of Maharashtra & Anr.	Ganesh B. Shinde
6	Misc. Appln. SC 443/2019	Arguments	Lalita Manoj Badsawal Vs Prakash Amila Badsawal & 4 Ors.	In person
7	Cri Rev. Appln. 17/2020	Hearing	Vinay Deviprasad Dubey Vs State of Maharashtra	In person
8	Misc. Appln. SC 236/2020	Hearing	Karim Abdullah Khan Vs State Vakola P Stn	Mohd. Khalik
9	NDPS MA 810/2020	Hearing	Nizamuddin Kara @ Nizam Kara Vs State of Maharashtra	Kishor Paste/Jayant Parab
10	NDPS MA 804/2020	Report	Abnan Mukhtar Shaikh Vs State of Maharashtra	Ayaz Khan / Dilip Mishra

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